APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

Appeal No. 185 of 2010

Dated: 1st December, 2010

Coram: Hon'ble Mr. Justice M.Karpaga Vinayagam, Chairperson

Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of:

Entertainment World Developers Private Limited

...Appellant

Versus

Madhya Pradesh Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant (s) : Mr. K.K. Rai, Sr. Adv. with

Mr. Niraj Sharma & Mr. Vikrant Singh Bais

Counsel for the Respondent(s) : Mr. M.G. Ramachandran, Ms. Swapna Seshdri,

Ms. Sneha Venkataramani for R-2 & 3

Mr. Dube

Ms. Surabhi Sharma for R-1 Mr. Deepak Vyas for MPERC

ORDER

Ms. Surbhi Sharma appears on behalf of Respondent-1 and Mr. M.G. Ramachandran appears on behalf of Respondents- 2 and 3.

At the request of the learned counsel for the parties, post the matter on **14.12.2010**.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam) Chairperson

ts/vs